

suggestions to the State Government in August, 2014 for ensuring techno-economic viability of the project.

(c) and (d) As the revised proposal and the mandatory clearances for the project have not been obtained by Government of Jharkhand, so no funds have been released.

Revival of road projects

*39. DR. V. MAITREYAN : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has given nod for revival of various road projects languishing for want of funds;

(b) if so, the details thereof and the financial burden on Government in this regard;

(c) whether Government proposes to attract private developers to invest in road projects to complete the highway projects started before 2009;

(d) if so, the details thereof and the funds expected from the private developers;

(e) whether Government plans to facilitate road developers to borrow money from NHAI for the completion of highway projects and recover it from tolls; and

(f) if so, the details thereof and the present funding pattern from NHAI?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI) : (a) and (b) The matter is under active consideration but no final decision has been taken.

(c) No, Sir.

(d) Does not arise.

(e) and (f) The matter is under active consideration but no final decision has been taken.

Opening of B.Ed. and D.El.Ed. courses

*40. SHRIMATI KAHKASHAN PERWEEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the newly set up colleges are allowed to run both B.Ed. and D.El.Ed. courses as per the National Council for Teacher Education (NCTE) Regulations, 2014;

- (b) if so, the details thereof;
- (c) whether the new colleges are eligible to run only the B.Ed. courses and if so, the details of the criteria for running both the D.El.Ed. and B.Ed. courses;
- (d) whether the new colleges which want to apply for B.Ed. and D.El.Ed. courses jointly, would be allowed for opening a new B.Ed. college; and
- (e) if so, the details of NCTE guidelines in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI) : (a) to (e) Yes Sir, as per NCTE Regulations 2014, newly set up colleges are allowed to run both B.Ed. and D.El.Ed. courses.

The National Council for Teacher Education (NCTE) is a statutory body with the mandate of maintaining standards in teacher education sector in the country. The NCTE has revised its Regulations and Norms and Standards of teacher education programmes through Gazette Notification dated 01.12.2014. As per the New NCTE Regulations, New Teacher Education Institutions shall be located in composite institutions. The existing teacher education institutions shall continue to function as stand-alone institutions; and gradually move towards becoming composite institutions. If any college/institution wishes to open B.Ed. and D.El.Ed. courses jointly, they can apply for the same under the due procedure for application as detailed out in the NCTE Regulations, 2014.

Swachh Bharat Abhiyan vis-a-vis Nirmal Bharat Abhiyan

*41. DR. BHALCHANDRA MUNGEKAR : Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) how the Swachh Bharat Abhiyan is different from the Nirmal Bharat Abhiyan;
- (b) whether the Ministry has sought separate budgetary allocation for these schemes;
- (c) if so, the details of the allocation made, State-wise; and
- (d) whether this allocation is adequate and if so, the details thereof?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH) : (a) The following changes that have been brought in the SBM(G) as compared to the Nirmal Bharat Abhiyan:-